



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,19th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

| Sr.No. Case Number                                                                                                                  | Main Parties                                                                                                       | Petitioner Advocate                                                                                                                     | Respondent Advocate                                |
|-------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|
| <b>MOTION</b>                                                                                                                       |                                                                                                                    |                                                                                                                                         |                                                    |
| 51 <a href="#">WP(C)/2159/2025</a><br>FIXED                                                                                         | ABU SUFI MD HIFJUR RAHMAN LASKAR<br>AND 12 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                    | MR. N HOSSAIN<br>MR N SARMA                                                                                                             | SC, ELEM. EDU<br>GA, ASSAM                         |
| 52 <a href="#">WP(C)/2676/2025</a><br>B/O                                                                                           | PANKAJ KR GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM                                                           | MR A R BHUYAN<br>MR N Z CHOUDHURY<br>MR N A MAZARBHUIYA<br>MR S ABDULLAH<br>MR M KHAN<br>S LASKAR                                       | SC, SEC. EDU.                                      |
| 53 <a href="#">WP(C)/2677/2025</a><br>B/O                                                                                           | ZABIAN FARHIN CHOUDHURY<br><b>Versus</b><br>THE GAUHATI UNIVERSITY AND 3 ORS.                                      | MS. S B CHOUDHURY<br>T MAZUMDER                                                                                                         | SC, G U                                            |
| <b>ADMISSION</b>                                                                                                                    |                                                                                                                    |                                                                                                                                         |                                                    |
| 54 <a href="#">WP(C)/6434/2022</a><br>FIXED                                                                                         | MD. ZIAUL ISLAM @ ZIAUL ISLAM AND<br>ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                          | MD. M H CHOUDHURY<br>MRS. L N CHOUDHURY<br>MR. R ALI<br>MR M SHELM<br>MR H A AHMED<br>MR. T NORBU<br>MR. P CHAKRABORTY<br>MR. S N AHMED | SC, ELEM. EDU<br>MR. B CHOUDHURY, SC,<br>SSA (R-6) |
| <b>ORDERS</b>                                                                                                                       |                                                                                                                    |                                                                                                                                         |                                                    |
| 55 <a href="#">I.A.(Civil)/1533/2025</a><br>FIXED<br>in Cont.Cas(C)/211/2024<br><b>WITH</b><br><a href="#">Cont.Cas(C)/211/2024</a> | SMT MAMATA HOJAI<br><b>Versus</b><br>RAJPUR HIGH SCHOOL<br><br>RAJPUR HIGH SCHOOL<br><b>Versus</b><br>MAMATA HOJAI | MR S M T CHISTIE<br>MR B KAUSHIK<br><br>MR. P SARMA                                                                                     | MR. P SARMA<br><br>MR S M T CHISTIE<br>MR. U SARMA |

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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|     |                              |            |    |            |
|-----|------------------------------|------------|----|------------|
| 1)  | MS. N M DEKA                 | 05-04-2025 | To | 19-12-2025 |
| 2)  | MS.SHOMA DASGUPTA            | 10-05-2025 | To | 31-05-2025 |
| 3)  | MS SUPRIYA DASGUPTA          | 10-05-2025 | To | 31-05-2025 |
| 4)  | MR. S K KEJRIWAL, S KEJRIWAL | 09-05-2025 | To | 13-06-2025 |
| 5)  | MD. H BHUYAN                 | 05-05-2025 | To | 06-06-2025 |
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**[ For Monday,19th May 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

| Sr.No. Case Number                                                  | Main Parties                                                                     | Petitioner Advocate                                            | Respondent Advocate                                                                   |
|---------------------------------------------------------------------|----------------------------------------------------------------------------------|----------------------------------------------------------------|---------------------------------------------------------------------------------------|
| <b>MOTION (BA)</b>                                                  |                                                                                  |                                                                |                                                                                       |
| 59 <a href="#">Bail Appln./1537/2025</a><br>FIXED, WITH OFFICE NOTE | RAJIB KALITA<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR SISHIR DUTTA<br>MS S MOCHAHARI<br>MR. S DUTTA<br>MS K BORAH | PP, ASSAM                                                                             |
| <b>BAIL HEARING (BA)</b>                                            |                                                                                  |                                                                |                                                                                       |
| 60 <a href="#">Bail Appln./1335/2025</a><br>FIXED                   | MD RAFIQU L ISLAM @ ROFIQUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. P K SARMA<br>MS. B BHUYAN<br>MS R SAHIN                    | MR. J AHMED(R-2)<br>MS A HUSSAIN(R-2)<br>R BEGUM(R-2)<br>H G DAISY (R-2)<br>PP, ASSAM |

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**[AT 2:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV**

**THIS BENCH WILL SIT AT 2:00 PM]**

| Sr.No.                   | Case Number                                          | Main Parties                                                                                                     | Petitioner Advocate                                                   | Respondent Advocate                                                               |
|--------------------------|------------------------------------------------------|------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|-----------------------------------------------------------------------------------|
| <b>DELIVERY OF ORDER</b> |                                                      |                                                                                                                  |                                                                       |                                                                                   |
| 29                       | <a href="#">WP(C)/2563/2025</a><br>AT 2:00 P.M.      | SHREE GAUTAM CONSTRUCTION<br>COMPNANY LIMITED<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                   | MR G N SAHEWALLA<br>MR M SAHEWALLA<br>MS. S. TODI<br>MS T J SAHEWALLA | DY.S.G.I.                                                                         |
| <b>ADMISSION</b>         |                                                      |                                                                                                                  |                                                                       |                                                                                   |
| 30                       | <a href="#">WP(C)/2736/2022</a><br>PART-HEARD, FIXED | ON THE DEATH OF PRADIP KUMAR<br>SARMA HIS LEGAL REPRESENTATIVES<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS | MR. K M HALOI<br>MR. B DAS                                            | SC, AG<br>MR. U K DAS (R5)<br>MS. B D SARMAH (R5)<br>SC, SEC. EDU.<br>SC, FINANCE |

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--------------|---------------------|---------------------|
|--------------------|--------------|---------------------|---------------------|

### ORDERS

|   |                                                                         |                                                                           |                                                 |                                                                                                                                                                                                                                                           |
|---|-------------------------------------------------------------------------|---------------------------------------------------------------------------|-------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | <a href="#">Review.Pet./160/2024</a><br>IN WP(C) 2163/2023 (D/O), FIXED | NIHAR PRASAD SHARMA<br><b>Versus</b><br>NUMALIGARH REFINERY LTD AND 4 ORS | MR. K N CHOUDHURY<br>MR P KATAKI<br>MRS R BEGUM | MS M HAZARIKA (R-1,2,3)<br>MR. JYOTIRMOY ROY<br>MR. S SARMA(R-4)<br>MR. R HAZARIKA(R-4)<br>MR. M K DAS (R-5)<br>MR. C CHAKRAVARTY(R-4)<br>MR D KHAN(R-1,2,3)<br>MR D DAS(R-4)<br>S J DUTTA(R-5)<br>U DOLEY(R-1,2,3)<br>MR B P SARMAH(R-4)<br>B SAHA (R-4) |
|---|-------------------------------------------------------------------------|---------------------------------------------------------------------------|-------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 7

[CIVIL BENCH-II AND III]

| Sr.No. Case Number                               | Main Parties                                                                    | Petitioner Advocate                                                 | Respondent Advocate                                                                                                                                                              |
|--------------------------------------------------|---------------------------------------------------------------------------------|---------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>ADMISSION</b>                                 |                                                                                 |                                                                     |                                                                                                                                                                                  |
| 63 <a href="#">WP(C)/6278/2023</a><br>FIXED      | RAM MOHAN HAZARIKA AND 5 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS. | MR B M DEKA<br>S YESMIN<br>MR P R SARMA<br>MR D MEDHI<br>P. NAIDING | MR. K N CHOUDHURY (R8, R9)<br>MR. S S ROY (r-1)<br>MISS. R R KAKATI (R8, R9)<br>MS N MAHANTA (R8, R9)<br>N GAUTAM (R8, R9)<br>DY.S.G.I.<br>MS SABINA AHMED (R8, R9)<br>SC, I O C |
| 64 <a href="#">WP(C)/659/2025</a><br>FIXED       | SAUMYABRATA BHATTACHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MR H R A CHOUDHURY<br>MR. A H M R CHOUDHURY                         | GA, ASSAM                                                                                                                                                                        |
| <b>ORDERS</b>                                    |                                                                                 |                                                                     |                                                                                                                                                                                  |
| 65 <a href="#">WP(C)/613/2024</a><br>FIXED       | BHABEN BORAH AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS           | MS R NATH<br>MR K BISWAKARMA                                        | GA, ASSAM<br>MR. B P SINHA(R-7,14, 17,5, 8,4,16, 6,18,15, 25,21,23,26)                                                                                                           |
| <b>WITH</b><br>66 <a href="#">WP(C)/619/2024</a> | RANJAN KR BARUAH AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS       | MS R NATH<br>MR K BISWAKARMA                                        | GA, ASSAM                                                                                                                                                                        |

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BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[CIVIL BENCH-I]

| Sr.No. Case Number                                  | Main Parties                                                       | Petitioner Advocate                      | Respondent Advocate                                        |
|-----------------------------------------------------|--------------------------------------------------------------------|------------------------------------------|------------------------------------------------------------|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>       |                                                                    |                                          |                                                            |
| 49 <a href="#">WP(C)/3239/2014</a><br>(AT 10:30 AM) | SHYAMAL KUMAR DAS<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS | MR.H DAS<br>MR.P MAHANTA<br>MS.P SAHARIA | MR.S C KEYAL<br>C.G.C.<br>MR.S P CHOUDHURY<br>ASSTT.S.G.I. |

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2:00 PM to 4:45 PM

[ For Monday,19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 14

[CIVIL BENCH-I]

THIS BENCH WILL SIT AT 2:00 PM]

| Sr.No.        | Case Number                                    | Main Parties                                                                   | Petitioner Advocate                                  | Respondent Advocate |
|---------------|------------------------------------------------|--------------------------------------------------------------------------------|------------------------------------------------------|---------------------|
| <b>ORDERS</b> |                                                |                                                                                |                                                      |                     |
| 24            | <a href="#">MFA/45/2024</a><br>WITH LCR, FIXED | ORIENTAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>ABDUL RAFIK ALI AND ANR. B | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA | MR A SHARMA         |

LEAVE NOTE OF ADVOCATES FOR 19/05/2025

|     |                              |            |    |            |
|-----|------------------------------|------------|----|------------|
| 1)  | MS. N M DEKA                 | 05-04-2025 | To | 19-12-2025 |
| 2)  | MS.SHOMA DASGUPTA            | 10-05-2025 | To | 31-05-2025 |
| 3)  | MS SUPRIYA DASGUPTA          | 10-05-2025 | To | 31-05-2025 |
| 4)  | MR. S K KEJRIWAL, S KEJRIWAL | 09-05-2025 | To | 13-06-2025 |
| 5)  | MD. H BHUYAN                 | 05-05-2025 | To | 06-06-2025 |
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| 13) | MR. L C DEY                  | 16-05-2025 | To | 16-06-2025 |
| 14) | DR. P AGARWAL                | 16-05-2025 | To | 21-05-2025 |
| 15) | MR. R P KAKOTI SR. ADV.      | 18-05-2025 | To | 23-05-2025 |
| 16) | MR D K DAS                   | 15-05-2025 | To | 23-05-2025 |
| 17) | MR. A BISWAS                 | 19-05-2025 | To | 20-05-2025 |
| 18) | MR I HASSAN                  | 19-05-2025 | To | 24-05-2025 |
| 19) | MR I AHMED                   | 22-05-2025 | To | 23-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-V]**

| Sr.No. Case Number                          | Main Parties                                                              | Petitioner Advocate                                               | Respondent Advocate                                                                                                                      |
|---------------------------------------------|---------------------------------------------------------------------------|-------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------|
| <b>MOTION</b>                               |                                                                           |                                                                   |                                                                                                                                          |
| 52 <a href="#">WP(C)/2482/2025</a><br>FIXED | FIRUJA KHATUN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS    | MR. N K KALITA<br>MR D DEKA                                       | SC, FOREST<br>GA, ASSAM<br>SC, REVENUE                                                                                                   |
| 53 <a href="#">WP(C)/2554/2025</a><br>FIXED | LOKMAN HEKIM AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS. | MR. A K PURKAYASTHA<br>MR. B RAHMAN                               | GA, ASSAM<br>SC, REVENUE                                                                                                                 |
| 54 <a href="#">WP(C)/2606/2025</a><br>FIXED | SRI RAJAK UDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 11 ORS.  | MR. A K PURKAYASTHA<br>MR. R C PAUL                               | GA, ASSAM<br>SC, REVENUE                                                                                                                 |
| <b>ADMISSION</b>                            |                                                                           |                                                                   |                                                                                                                                          |
| 55 <a href="#">WP(C)/906/2017</a><br>FIXED  | PRABIN CHANDRA DEY.<br><b>Versus</b><br>THE STATE OF ASSAM and 3 ORS.     | MR.A K PURKAYASTHA<br>MR.M K MAJUMDAR<br>MR.R MAZUMDAR            | GA, ASSAM<br>SC, REVENUE DEPTT                                                                                                           |
| 56 <a href="#">WP(C)/1697/2017</a><br>FIXED | BABBAN DUBEY<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.            | MR.P J SAIKIA<br>MR.K BARUAH<br>MR.R S MISHRA                     | GA, ASSAM                                                                                                                                |
| 57 <a href="#">WP(C)/1574/2025</a><br>FIXED | MD AZIZUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                   | F K R AHMED<br>MRS. M TALUKDAR<br>MR. N I KHAN<br>MRS. H THAKURIA | GA, ASSAM<br>NISHANT DAS(R-2,3)<br>MS P DEVI(R-2,3)<br>MR P R SARMA (R-2,3)<br>SC, INDUSTRIES AND<br>COMMERCE<br>SC. REVENUE<br>SC, AIDC |
| <b>ORDERS</b>                               |                                                                           |                                                                   |                                                                                                                                          |
| 58 <a href="#">WP(C)/5666/2022</a><br>FIXED | TASIRON KHATUN BEWA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS      | MR. M A I HUSSAIN<br>MR. S H ZAMAN                                | SC, CO OP<br>GA, ASSAM                                                                                                                   |

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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|     |                              |            |    |            |
|-----|------------------------------|------------|----|------------|
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| 2)  | MS.SHOMA DASGUPTA            | 10-05-2025 | To | 31-05-2025 |
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| 4)  | MR. S K KEJRIWAL, S KEJRIWAL | 09-05-2025 | To | 13-06-2025 |
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| 19) | MR I AHMED                   | 22-05-2025 | To | 23-05-2025 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:45 PM

[ For Monday,19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No.                   | Case Number                                                                    | Main Parties                                                            | Petitioner Advocate                                                      | Respondent Advocate    |
|--------------------------|--------------------------------------------------------------------------------|-------------------------------------------------------------------------|--------------------------------------------------------------------------|------------------------|
| <b>BAIL HEARING (BA)</b> |                                                                                |                                                                         |                                                                          |                        |
| 54                       | <a href="#">Bail Appln./1356/2025</a><br>B/O                                   | MD IQBAL KHAN<br><b>Versus</b><br>THE UNION OF INDIA                    | MR. B BARMAN<br>M KALITA                                                 | SC, NCB                |
| 55                       | <a href="#">Bail Appln./1496/2025</a><br>WITH CASE RECORD(SCANNED COPY), FIXED | MD IRFAN KHAN<br><b>Versus</b><br>THE UNION OF INDIA                    | MR. B BARMAN<br>M KALITA<br>MR R BARMAN                                  | SC, NCB                |
| <b>ORDERS</b>            |                                                                                |                                                                         |                                                                          |                        |
| 56                       | <a href="#">I.A.(CrI.)/497/2025</a><br>B/O<br>in W.P.(CrI.)/29/2024            | VAN HU BIK<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS             | MS. D GHOSH<br>MS N DEKA<br>MS H BETALA<br>MR I CHAKMA<br>MR A.K. HAJONG | GA, ASSAM<br>DY.S.G.I. |
|                          | <b>WITH</b><br><a href="#">W.P.(CrI.)/29/2024</a>                              | VAN HU BIK AND 17 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS | MS. D GHOSH<br>MS N DEKA<br>MS H BETALA<br>MR I CHAKMA<br>MR A.K. HAJONG | GA, ASSAM<br>DY.S.G.I. |

LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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| 3)  | MS SUPRIYA DASGUPTA          | 10-05-2025 | To | 31-05-2025 |
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|     |                         |            |    |            |
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Monday,19th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. Case Number                              | Main Parties                                                           | Petitioner Advocate                                                 | Respondent Advocate |
|-------------------------------------------------|------------------------------------------------------------------------|---------------------------------------------------------------------|---------------------|
| <b>WITHDRAWAL</b>                               |                                                                        |                                                                     |                     |
| 53 <a href="#">Bail Appln./1373/2025</a><br>B/O | HUBJATUL HOQUE @ HUBJATUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A AHMED<br>MR. R ALI<br>U U KHAN                                | PP, ASSAM           |
| <b>MOTION</b>                                   |                                                                        |                                                                     |                     |
| 54 <a href="#">AB/1103/2025</a><br>B/O          | BILKIS AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN       | PP, ASSAM           |
| <b>BAIL HEARING</b>                             |                                                                        |                                                                     |                     |
| 55 <a href="#">AB/937/2025</a><br>BY SLIP       | SUBHASH SAHA<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR. SURAJIT DAS<br>A S CHOUDHURY | PP, ASSAM           |

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LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**COURT PROCEEDING OF THE FOLLOWING MATTER  
PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED  
THROUGH REMOTE VIDEO CONFERENCING FROM THE  
AIZAWL PERMANENT BENCH.**

**LEARNED COUNSELS CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 23]**

| Sr.No. Case Number                                   | Main Parties                                                                                   | Petitioner Advocate     | Respondent Advocate                                                                                 |
|------------------------------------------------------|------------------------------------------------------------------------------------------------|-------------------------|-----------------------------------------------------------------------------------------------------|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>        |                                                                                                |                         |                                                                                                     |
| 1 <a href="#">WP(C)/5180/2014</a><br>(At 10:30 A.M.) | M/S KAKADONGA TEA ESTATE PVT. LTD.<br>and ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR.N DEKA<br>MR.M GOGOI | GA, ASSAM<br>Mr. R SARMAH (Amicus<br>Curiae)<br>MS.M THAKURIA<br>MS.P KALITA<br>MRS.A BHATTACHARYYA |

LEAVE NOTE OF ADVOCATES FOR 19/05/2025

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|     |             |            |    |            |
|-----|-------------|------------|----|------------|
| 18) | MR I HASSAN | 19-05-2025 | To | 24-05-2025 |
| 19) | MR I AHMED  | 22-05-2025 | To | 23-05-2025 |



# **The Gauhati High Court, At Guwahati**

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[ SUPPLEMENTARY CAUSELIST-I ]**

**[ FOR MONDAY, THE 19<sup>TH</sup> DAY OF MAY, 2025 ]**

**BEFORE**

**HON'BLE MR. JUSTICE KARDAK ETE**

**[ COURT NO: 20 ]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
FROM THE PRINCIPAL SEAT  
THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I ]**

## **ORDERS**

- |                                                                       |                                            |                                                         |                                                                                        |
|-----------------------------------------------------------------------|--------------------------------------------|---------------------------------------------------------|----------------------------------------------------------------------------------------|
| 1. ELECTION PET.<br>7/2024<br>FIXED                                   | TADAR MANGKU<br><b>VERSUS</b><br>TAI NIKIO | K POSI<br>D TADAR                                       | PRITAM TAFFO<br>RINCHIN LEDO<br>THUNGON<br>TABING LAMGU<br>P K TIWARI,<br>SR. ADVOCATE |
| <b>WITH</b><br>I.A.(C) 54/2025<br>(CAV)<br>IN ELECTION PET.<br>7/2024 | TADAR MANGKU<br><b>VERSUS</b><br>TAI NIKIO | K POSI                                                  | P K TIWARI,<br>SR. ADVOCATE                                                            |
| <b>WITH</b><br>2. REP 1/2024                                          | TAI NIKIO<br><b>VERSUS</b><br>TADAR MANGKU | PRITAM TAFFO<br>RINCHIN LEDO<br>THUNGON<br>TABING LAMGU |                                                                                        |